Annexure-1

Name of the corporate debtor: Sriramagiri Spinning Mills Limited; Date of commencement of liquidation: 20 November 2019; List of stakeholders as on: 20 December 2019

List of secured financial creditors

(Amount in ₹)

Details of claim	admitted					Amount of contingent	Amount of any	Amount of claim	Amount of claim	Remarks, if an
						claim	mutual dues, that may	rejected	under verification	
Amount of Nature of claim	Amount covered by When	ether security Deta	tails of Security	Amount covered by	% share in		be set off			
claim	security inter-	erest relinquished? Inte	erest	guarantee	total amount					
admitted	interest (Yes/	s/No)			of claims					
					admitted					
9,640 89,47,17,595 Claim towards	Yes	As g	given below		100%	0	0	29,12,045	0	Nil
Financial Debt										
nount nimed	nount Amount of claim admitted Nature of claim admitted	claim admitted security interest interest (Ye	mount Amount of claim admitted Nature of claim security interest Whether security interest relinquished? Interest (Yes/No)	mount Amount of claim admitted Amount covered by security interest relinquished? Interest (Yes/No) Amount covered by security interest relinquished? Interest relinquished? Interest (Yes/No)	Amount of claim admitted Amount of claim admitted Amount covered by security interest relinquished? Interest Nature of claim interest relinquished? Interest Nature of claim security interest relinquished? Interest	mount Amount of claim admitted Amount of claim admitted Amount covered by security interest Mether security interest relinquished? Interest Mether security guarantee Mether security guarantee Mether security interest relinquished? Interest Mether security guarantee Mether security	mount Amount of claim admitted	mount Amount of claim admitted	mount Amount of claim admitted	Amount of claim admitted Amount of claim admitted Amount covered by security interest "(Yes/No)" Amount covered by security interest relinquished? Interest guarantee with total amount of claims admitted Amount covered by security interest relinquished? Interest guarantee with total amount of claims admitted Amount covered by security interest relinquished? Interest guarantee with total amount of claims admitted Amount covered by security interest relinquished? Interest guarantee with total amount of claims admitted Amount covered by security interest relinquished? Interest guarantee with total amount of claims admitted Amount covered by security interest relinquished? Interest guarantee with total amount of claims admitted Amount covered by security interest relinquished? Interest guarantee with total amount of claims admitted Amount covered by security interest relinquished? Interest guarantee with total amount of claims admitted Amount covered by security interest relinquished? Interest guarantee with total amount of claims admitted Amount covered by security interest relinquished? Interest guarantee with total amount of claims admitted Amount covered by security interest relinquished? Interest guarantee with total amount of claims admitted Amount covered by security interest relinquished? Interest guarantee with total amount of claims admitted Amount covered by security interest guarantee with total amount of claims admitted Amount covered by security interest guarantee with total amount of claims admitted with total amo

Charge over all assets of the corporate debtor, movable and immovable etc